

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-4/2020**

GOENKAR, a Society registered under
the Societies Registration Act, 1860

Through Mr. Vikas Bhagat

... Petitioner

Versus

STATE OF GOA & Anr.

... Respondents

Ms. Sreeja Chakraborty, Advocate for the Petitioner.

Shri D. Pangam, Advocate General along with Ms. M. Correia, Addl.
Government Advocate for Respondents No.1 and 2.

Coram:- M. S. SONAK, J.

Date:- 15th May, 2020

P. C.:

The learned counsel for the parties report that the position reflected in the earlier order dated 30.04.2020 continues as on date. Accordingly, they submit that this matter be posted on 9th June, 2020.

2. Accordingly, this matter is posted on 9th June, 2020 for further consideration.

M. S. SONAK, J.